

No. : NGT(PB)/3/JUDICIAL/2014/148
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg,
New Delhi-110001

Dated : 28.02.2019

OFFICE ORDER

Take notice that Original Application No. 407/2017 titled as Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors. will be listed for hearing on 01.03.2019 at 02.00 P.M. in Court No. 1 instead of 05.03.2019 as earlier shown in the Cause List of 28.02.2019.

Pantam
28.2.19

Dy. Registrar
National Green Tribunal

Copy for information to :

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2. PA to Hon'ble Members
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Pantam
28.2.19

Dy. Registrar
National Green Tribunal